109 in Gazette of India dated the 8th May, 1976.

Papers laid

(v) The Navy (Pension) Fourth Amendment Regulation, 1976, published in Notification No. S.R.O. 114 in Gazette of India dated the 8th May, 1976.

[Placed in Library. See No. LT-10875/76].

- (2) I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957:—
 - (i) The Navy (Pension) Fifth Amendment Regulations, 1976, published in Notification No. S.R.O. 180 in Gazette of India dated the 17th July, 1976.
 - (ii) The Navy (Pension) Sixth Amendment Regulations, 1976, published in Notification No. S.R.O. 181 in Gazette of India dated the 17th July, 1976.
 - (iii) The Navy (Pension) Seventh Amendment Regulations, 1976, published in Notification No. S.R.O. 189 in Gazette of India dated the 31st July, 1976.
 - (iv) The Navy (Pension) Eighth Amenlment Regulations, 1976, published in Notification No. S.R.O. 190 in Gazette of India dated the 31st July, 1976.

[Placed in Library. See No. LT-10996/76].

REVIEW AND ANNUAL REPORT OF BHARAT COKING COAL LTD., FOR THE YEAR 1974-75

कर्मा मंत्रासय में उप मंत्री (प्रोण् सिद्धक्षर प्रसाद। क्राध्यक्ष नहोदय, में कम्पनी क्षित्रियम, 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत निम्न सिखित पत्रों (हिन्दी तथा अग्रेजी संस्करण) की एक-एक प्रति मधा पटल पर रखता ही

> (1) भारत कोकिंग कोल लिमिटेड के वर्ष 1974-75 के कार्य-रणकी सरकार द्वारा समीका।

(2) भारत कोशिंग कोल लिमिटेड का बार्षिक 1974-75 का बार्षिक प्रतिवेदन, लेखा पराक्षित लेखे तथा उन पर नियत्रक महालेखा परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-10997/76].

12.91 hrs.

PARLIAMENTARY COMMITTEES SUMMARY OF WORK

SECRETARY-GENERAL: I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1975 to 31st May 1976.

12.11 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 10th August, 1976, adopted the following motion in regard to the Joint Committee on the Constitution (Thirty-second Amendment) Bill, 1973:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint nine members of the Rajya Sabha to the Joint Committee of the Houses on Constitution (Thirty-second Amendment) Bill, 1973, m the vacancies caused by the retirement of Sarvashri Bhupesh Gupta, Roshan Lal V. B. Raju. Mulka Govinda Reddy, Lal K. Advani, K. Chandrasekharan, S. K. Ganguli, Om Mehta and Shrimati Aziza Imam from the membership of the